

No. A-11016/3/2016-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi – 110001.
Dated 27.07.2016

G-sec.
17/07/16
The Registrar General,
All High Courts.

Sub: Filling up the post of Presiding Officer at Central Government Industrial Tribunal-cum-Labour Court, Nagpur.

Sir,

I am directed to say that the post of Presiding Officer, Central Government Industrial Tribunal-cum-Labour Court (CGIT-cum-LC), Nagpur is to be filled up shortly in accordance with the provisions contained in sections 7 & 7A of the Industrial Disputes Act, 1947. According to these provisions the post can be held by a Judicial Officer who is, or has been, a Judge of a High Court or who has rendered not less than three years service as Additional District Judge or District Judge. A serving Judge can be appointed on transfer on deputation basis for a fixed term. A retired Judge can be appointed on re-employment basis. The terms and conditions of appointment of Judges to the post of Presiding Officer will be as per Annexure [The Presiding Officers of the Labour Court, Industrial Tribunal and National Tribunal (Salaries, Allowances and other Terms and Conditions of Service) Rules, 2015].

2. The scales of pay attached to the post of Presiding Officer of the CGIT-cum-LC, Nagpur are as follows:

(i) Distt. Judge (Entry Level) -	Rs.51,550-1230-58,930-1380-63,070/-
(ii) Distt. Judge (Selection Grade) -	Rs.57,700-1230-58,930-1380-67,210-1540-70,290/-
(iii) Distt. Judge (Super time Scale) -	Rs.70,290-1540-76,450/-

3. It is requested that a panel of names of Judicial Officers who are willing to be appointed as Presiding Officer, CGIT-cum-LC, Nagpur and who fulfill the eligibility conditions may please be furnished to this Ministry within two months time from the date of issue of this letter, for selection of the suitable officer. Bio-Data of the officers may be furnished in the enclosed proforma. The nomination of Judicial Officers may please be forwarded along with abstracts of ACRs of the last five years duly certified in the enclosed proforma along with the ACR dossiers and vigilance clearance at the earliest possible date.

Contd...Page 2

976/9.5
17-08-2016
AS per letter

4. **It is requested that a panel of names of judicial officers who fulfill the requirements, as mentioned above and are willing to take up the assignment on terms and conditions mentioned in the enclosed Rules may please be furnished to this Ministry latest by 26.09.2016.** Bio-Data of the officers may be furnished in the enclosed proforma. The matter may kindly be treated as urgent.

5. It is further requested that the Circular may be given wide publicity including the Notice Board of the Court so that there is sufficiently large number of candidates applying for the Post.

Yours faithfully,

Encl: (i) Proforma
(ii) Copy of terms & conditions



(S.K.Singh)

Under Secretary to the Govt of India
011-23766903

Copy to:

1. Ministry of Law and Justice, Department of Legal Affairs, Shastri Bhawan, New Delhi with the request that a panel of names of Judicial Officers (retired or serving) who are willing to be appointed to the post of the Presiding Officer of the CGIT-cum-LC, Nagpur may kindly be forwarded to this Ministry.
2. All Dy. Chief Labour Commissioners (C) with the request to take up the matter with the Registrars of the High Courts concerned for wide publicity of the circular.



(S.K.Singh)

Under Secretary to the Govt of India
Tel.: 011-23766903

PROFORMA

1.	NAME IN FULL		
2.	DATE OF BIRTH		
3.	EDUCATIONAL QUALIFICATION		
4.	PARTICULARS OF SERVICE IN BRIEF WITH DATE FOR EACH APPOINTMENT HELD <i>(IN CHRONOLOGICAL ORDER)</i> (Note: Experience with regard to Labour matters may be specifically mentioned)		
5.	DETAILS REGARDING LAST POST HELD	POST	
		DATE OF APPOINTMENT	
		DATE OF RETIREMENT	
		SCALE OF PAY	
		LAST PAY DRAWN	
6.	RESUME OF ANNUAL CONFIDENTIAL REPORTS ON THE WORK AND CONDUCT OF THE OFFICER DURING THE LAST FIVE YEARS		
7.	VIGILANCE CLEARANCE		To be given/ certified by the Registrar General of concerned High Court
8.	INTEGRITY CERTIFICATE		To be given/ certified by the Registrar General of concerned High Court
9.	ADDRESS FOR COMMUNICATION		
10.	PHONE NO.	(OFFICE)	
		(RESIDENTIAL)	
		(MOBILE)	
11.	E-MAIL ADDRESS		

Date:
Place:

Signature:
Name:

**ACR GRADINGS FOR THE LAST FIVE YEARS ACRS
OF THE OFFICERS CONSIDERED FOR THE POST OF PRESIDING OFFICER,
CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, NAGPUR.**

Name of the Officer: _____

Sl. No.	Year/Period	Details of Reporting Authority & Grading	Details of Reviewing Authority & Grading	Details of Accepting Authority & Grading
1				
2				
3				
4				
5				